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Title: Introduction of the The Employees Compensation (Amendment) Bill, 2016.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to move for leave to introduce a Bill further to amend the Employee's Compensation Act, 1923.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employee's Compensation Act, 1923."

*The motion was adopted.*

SHRI BANDARU DATTATREYA : I introduce the Bill.

HON. SPEAKER: The House will now take up `Zero Hour`.

Shri B.B. Patil.